

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.291/9/HDB/2018
NAME OF THE COMPANY	Sojiram Ispat private Limited
NAME OF THE PETITIONER(S)	Surekha Agencies
NAME OF THE RESPONDENT(S)	Sojiram Ispat private Limited
UNDER SECTION	Sec 9 0f IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
,	Advocate	9966622805	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## <u>ORDER</u>

Heard Mr.G.Bhupesh, Learned Counsel for the Petitioner and None appeared for the Respondent.

The Learned Counsel for the Petitioner submit that the issue in question is likely to be settled soon and he is going to file Memo to that effect.

Post the case on 18.01.2018.

Member (T)

Member (J)

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